

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.4803
TO BE ANSWERED ON 29TH MARCH, 2023**

LESS WHEAT TO RATION DEPOT HOLDERS

4803. DR. AMAR SINGH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether it has come to the notice of the Government that 12% less wheat is given to Ration Depot Holders of Punjab State under Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY); and

(b) if so, the details of the corrective steps that are proposed to be taken by the Government to fulfil the demands of Ration Depot holders of Punjab?

A N S W E R

**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a) & (b): Under Phase VII of Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY), as per entitlement, a quantity of 2,12,269.53 MT wheat has been allocated to Punjab (i.e. 70,756.51 MT per month) based on number of beneficiaries identified by State which is about 141.51 lakh (and also the maximum permissible limit under NFSA).

No reduction in allocation of entitled quantity of foodgrains has been done under PMGKAY in Punjab.

The allocation of free foodgrains, under PMGKAY was in addition to normal allocation done under the National Food Security Act (NFSA), 2013 to existing NFSA beneficiaries. The Targeted Public Distribution System (TPDS) is operated under the joint responsibility of the Central and the State/UT Governments. Central Govt is responsible for allocation and transportation of foodgrains upto the designated depots of the FCI. The operational responsibilities for allocation of foodgrains within the States/UTs, identification of eligible beneficiaries, issuance of ration cards to them, distribution of foodgrains to eligible beneficiaries rest with the concerned State/UT Govt.
